

T.C.P No. 87/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:   Cotonificio Honegger S.P.A.

V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Mr. Arun Kathpalia, Sr Adv } For Respondents  
Mr. Malak Bhatt, Adv }

Mr. Mehul Shah Adv }  
Sandeep Nagareeth } For Petition.  
i/o Luthra Law Offices }

: 2 :

**ORDER**

**TCP No. 87/397-398/NCLT/MB/MAH/2015**

Counsel for both the sides are present.

At the request of the parties, list this matter on **09.03.2018**.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)